

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PRATIBHA SKYSCRAPERS PRIVATE LIMITED Date of Commencement of Liquidation: 13-07-2022; List of Stakeholders as on Date: 05-08-2026; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digit of registration number: 10941

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3171250						NA
2	Liquidation costs incurred till date		1961533						NA
3	Secured financial creditors	1	2332025136	1	2332025136				Annexure 3
4	Unsecured financial creditors	2	14211992	2	14211992				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	38543611	2	38543611				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	4254121	3	3102483			1151638	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	2394167643	8	2387883222	0	0	1151638	